

ITEM NO.5
[PART-HEARD]

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22590/2011

(From the judgement and order dated 12/07/2011 in CP No.2209/2009
of The HIGH COURT OF U.P AT LUCKNOW)

KISHOR KUMAR & ORS.

Petitioner(s)

VERSUS

PRADEEP SHUKLA & ORS.

Respondent(s)

(With appln(s) for intervention, impleadment, permission to file
additional documents and with prayer for interim relief and office
report)

WITH SLP(C) NO. 27086 of 2011

(With appln.(s) for permission to file additional documents and
exemption from filing OT and impleadment and prayer for interim
relief and office report)

SLP(C)No.4130 of 2012

(With appln.(s) for C/delay in filing SLP and c/delay in refiling SLP
and office report)

C.P. (C) No.347/2010 in SLP(C)No.20558/2009

(With appln.(s) for intervention and exemption from filing OT and
permission to file additional documents and impleadment)

C.P. (C) No.3/2011 in SLP (C) No.20558/2009

C.P. (C) No.8/2011 in SLP (C) No.20774/2009 (For prel. hearing)

C.P. (C) No.29/2011 in SLP (C) No.20774/2009 (For prel. hearing)

C.P. (C) No.32/2011 in SLP (C) No.22114/2009 (For prel. hearing)

C.P. (C) No.36/2011 in SLP (C) No.20558/2009 (For prel. hearing)

C.P. (C) No.37/2011 in SLP (C) No.32977/2009 (For prel. hearing)

C.P. (C) No.73/2011 in SLP (C) No.20558/2009 (For prel. hearing)

C.P. (C) No.92/2011 in SLP (C) No.20558/2009 (For prel. Hearing)

(With appln.(s) for impleadment and impleadment)

C.P. (C) No.104/2011 in SLP (C) No.20558/2009 (For prel. hearing)

C.P. (C) No.107/2011 in SLP (C) No.22732/2009 (For prel. hearing)

C.P. (C) No.283/2011 in SLP (C) No.20774/2009 (For prel. hearing)

C.P. (C) No.349/2011 in SLP (C) No.20774/2009 (For prel. hearing)

C.P. (C) No.350/2011 in SLP (C) No.20774/2009 (For prel. hearing)

C.P. (C) No.385/2011 in SLP (C) No.22732/2009 (For prel. hearing)

SLP 22590/2011

2

Date: 08/02/2012 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Ms. Indu Malhotra, Sr. Adv.
Ms. Mahalakshmi Pavani, AOR
Sri. G. Balaji, Adv.
Sri. Kush Chaturvedi, Adv.
Ms. Chinamayee Chandra, Adv.
Sri Mukesh Kumar Singh, Adv.

In SLP 27086/11
Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Manish Shanker Srivastava, Adv.
Mr. Aftab Alam, Adv.
Mr. Yash Pal Dhingra, AOR

/applicant
In SLP(C)22590/11
Mr. Pankaj Kumar Singh, Adv.
Mr. J.P.N. Gupta, Adv.
Mr. K.L. Janjani, AOR

In CP Nos.8,29,
283,349,350/11
Mr. Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, AOR

in SLP(C)4130/12
Mr. T. Mahipal, AOR.

In CP 385 & 107
Mr. K.L. Janjani, AOR

In CP 37/11
Ms. Anu Gupta, AOR

Mr. Shree Pal Singh, AOR

In CP 92/11
Ms. Mridula Ray Bharadwaj, AOR

/applicant
In IA 23/11 in
SLP 22590/11
Mr. S.R. Singh, Sr. Adv.
Mr. Ujjawal Pandey, Adv.
Mr. Sushant K.Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

/applicant
In C.P. 347/2010
SLP 22590/2011
Mr. Dinesh Kr. Tiwary, Adv.
Mr. Chandan Kr. Adv.
Ms. Shama Sharma, Adv.
Ms. Mala Dubey, Adv.

3

Mr. Chandrashekar, Adv.
Mr. Santosh Kumar Tripathi, AOR

/applicant in IA 72
/11 in SLP27086/11
Ms. Sunita Pandit, Adv.
Ms. Sunita Sharma, AOR

Mr. Mukesh K.Giri, AOR

For Respondent(s):
Mr. Jaydeep Gupta, Sr. Adv.
Mr. Viswajit Singh, Adv.
Mr. Abhindra Maheshwari, Adv.
Mr. Pankaj Singh, Adv.
with Ms. Veera Kaul Singh, AOR

In SLP 22590/2011
Mrs. Shobha Dikshit, Sr. Adv.
Ms. Niranjana Singh, AOR
Mr. saket Singh, Adv.
Mrs. Prema Singh, Adv.

in IA24 in SLP(C)
22590/11
Mr. J.S. Attri, Sr. Adv.
Mr. V.P. Tripathi, Adv.
Mr Anjani Kumar Mishra, AOR
Mr. V.P. Tripathi, Adv.

Mr. C.L. Sahu, AOR

In SLP 22590/11
Mr. S.K. Sabharwal, AOR

Mr. Shree Pal Singh, AOR

Mr. K.L. Janjani, AOR

Mr. Satpal Singh, AOR

M/S Vidhi International

Mr. Rajiv Ranjan Dwivedi, AOR

UPON hearing counsel the Court made the following

O R D E R

Let SLP(C)Nos.22590 of 2011, SLP(C)NO.27086 of 2011 and SLP(C)No.4130 of 2012, be listed "for orders" on 29th February, 2012.

In the meantime, let the other contempt petitions, which are also included in the Board today, be listed for further consideration on 22nd

SLP 22590/2011

4

February, 2012.

(Sheetal Dhingra)
COURT MASTER

(Renuka Sadana)
COURT MASTER